

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH, JAIPUR**

ORDER SHEET

ORDERS OF THE TRIBUNAL

30.09.2011

OA No. 452/2011

Mr. Amit Mathur, Counsel for applicant.

This OA is directed against the order dated 29.09.2010 (Annexure A/1) whereby junior persons to the applicant have been promoted in the cadre of Postman but the applicant was not promoted. Against this impugned order dated 29.09.2010 (Annexure A/1), the applicant has filed representation, which is still pending for consideration.

Having heard the submission made by the learned counsel for the applicant, we deem it proper to direct the respondents to consider the representation filed by the applicant expeditiously and shall pass speaking order and shall furnish the copy of the said decision to the applicant so taken on his representation. If any prejudicial order is passed against the applicant, he is at liberty to file substantive OA.

With these observations, the OA is disposed of with no order as to costs.

Anil Kumar

(Anil Kumar)
Member (A)

K. S. Rathore

(Justice K.S.Rathore)
Member (J)

ahq

*copy given to
No 1613
30/9/11*